HIGH COURT OF JAMMU & KASHMIR AND LADAKH SRINAGAR

AUCTION NOTICE

No. AcHelsgr-124

Dated 25-05-2023

It is to inform to all the concerned that a live auction of a pile of wood is being conducted in the High Court Premises Srinagar on 07th June, 2023, at 2:30 PM and the terms and conditions laid for the said auction are mentioned herein below:-

- 1. All the stakeholders will be permitted to examine the auction material on the date fixed i.e. 07th June, 2023, from 10:00 AM to 12:00 O'clock who would thereafter submit their respective bid for upliftment of the material by 2:30 PM on the very date.
- 2. That before putting the material on auction, all the bidders shall deposit an amount of Rs.2000/- as security deposit with the office of the undersigned.
- 3. That material will be sold to the highest successful bidder. In the event of his failure to deposit the requisite amount, the material will be then sold to the next runner up.
- 4. The successful bidders shall deposit the full bidding amount on the auction ay by 4:00 PM and would lift the wood material and remove from the site at his/their own costs within two days from the date of auction for which purpose he/they will be provided Gate Pass, failing which the security amount shall forfeit.
- 5. The security amount deposited by the unsuccessful bidders will be remitted to them on the very date of auction.
- 6. The High Court of J&K and Ladakh Srinagar shall reserve the right to accept/reject any or all bids without assigning reason/notice thereof.

Accounts Officer

High Court of J&K and Ladakh,

Sgr.

No. Ac Hc 391-127

Dated 25-05-2013

Copy to:-

- 1. Registrar General High Court of J&K and Ladakh, Srinagar for information.
- 2. Director Information J&K, Srinagar for publishing the Auction Notice in two daily local newspapers having vide circulation in the valley.
- 3. Incharge NIC, High Court of J&K and Ladakh, Srinagar for uploading the auction notice on the official website.
 - 4. Incharge Security Main Gate, High Court of J&K and Ladakh, Srinagar for information and n/a.
 - 5. All notice boards.

Accounts Officer